

drafted a National Policy on Capital Goods, which has been envisaged to unlock the potential in the sector and establish India as a global manufacturing powerhouse; and

(b) if so, the details thereof and the present status thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) and (b) Yes, Sir. A draft has been prepared by the Department of Heavy Industry (DHI)-Confederation of Indian Industry (CII) Joint Task Force on Capital Goods and Engineering (JTF). The Draft National Policy on Capital Goods has suggested policies and measures to unlock the potential of the Sector and establish India as a globally significant manufacturer of capital goods. The draft Policy has been posted on the website of the Department of Heavy Industry: *dhi.nic.in* under the Head: *Announcements > Notifications > Draft National Policy on Capital Goods*. <http://dhi.nic.in/writereaddata/UploadFile/DraftPaperNationalPolicyCapital.pdf>

States participation in “Housing for all” Mission

513. SHRI A. W. RABI BERNARD:

SHRI D. KUPENDRA REDDY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) how many States have signed MoU with the Ministry for "Housing for all" Mission in urban areas of their States and if so, the details thereof;

(b) whether these States have agreed to implement six mandatory norms; and

(c) how many cities and towns in these States have been identified for building houses for urban poor and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) As on 30.11.2015, 22 States have signed Memorandum of Agreement (MoA) by agreeing to implement the six mandatory conditions under Pradhan Mantri Awas Yojana (PMAY) (Urban). List of States is given in the Statement-I (*See below*).

(c) As on 30.11.2015, 1046 Cities have been selected in 22 States under Pradhan Mantri Awas Yojana (PMAY) (Urban). State-wise list is given in the Statement-II.

Statement-I

List of States who have signed the MoA along with Mandatory Conditions under PMAY-HFA (Urban) (As on 30.11.2015)

Sl. No.	Name of State	Sl. No.	Name of State
1.	Andhra Pradesh	12.	Meghalaya
2.	Arunachal Pradesh	13.	Mizoram
3.	Bihar	14.	Nagaland
4.	Chhattisgarh	15.	Odisha
5.	Gujarat	16.	Punjab
6.	Himachal Pradesh	17.	Rajasthan
7.	Jammu and Kashmir	18.	Sikkim
8.	Jharkhand	19.	Tamil Nadu
9.	Kerala	20.	Telangana
10.	Madhya Pradesh	21.	Uttarakhand
11.	Manipur	22.	West Bengal

Statement-II

State-wise list of the cities selected under PMAY (As on 30.11.2015)

Sl. No.	Name of State	Cities Selected
1.	Andhra Pradesh	57
2.	Arunachal Pradesh	29
3.	Chhattisgarh	36
4.	Gujarat	57
5.	Haryana	9
6.	Himachal Pradesh	13
7.	Jammu and Kashmir	25
8.	Jharkhand	14
9.	Kerala	14

Sl. No.	Name of State	Cities Selected
10.	Madhya Pradesh	74
11.	Manipur	28
12.	Meghalaya	10
13.	Mizoram	23
14.	Nagaland	23
15.	Odisha	42
16.	Punjab	139
17.	Rajasthan	40
18.	Sikkim	8
19.	Tamil Nadu	191
20.	Telangana	28
21.	Uttarakhand	61
22.	West Bengal	125
TOTAL		1046

Share of Tamil Nadu in" Housing for all" by 2020

514. DR. R. LAKSHMANAN : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of Class I cities that have been identified in the State of Tamil Nadu under phase I of "Housing for all" by 2020 Mission:

(b) the details of the fund earmarked for these cities during the current financial year; and

(c) the details of the fund released so far to the State of Tamil Nadu under Phase I of the Mission?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) 191 cities (ULBs) of the State of Tamil Nadu have been included under Pradhan Mantri Awas Yojana – Housing for All (Urban) Mission based on the proposal sent by Government of Tamil Nadu. Of these 191 cities, 19 cities are Class I cities; a list of which is given in the Statement (*See below*).